

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00075/2018

Jabalpur, this Thursday, the 25th day of January, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Hari Shankar Gour
S/o Shri Rameswar Gour
Aged about 52 years
Occupation Watchman
R/o H.No.Tipe 2/119P&T Colloni
Bhadbhada Road Bhopal M.P.462043

-Applicant

(By Advocate –**Shri Abhilash Dey**)

V e r s u s

1. The Union of India,
Through it's Secretary
Government of India,
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi India 110001

2. The Director General of Health Services
Govt. of India, Nirman Bhawan New Delhi 110011

3. The Director
National Vector Borne Deceased Control Programme
Blak No.3, I.T. Park D.M.R.C. Bilding
Sastripark delhi-110153

4. The Sr. Regional director
Regional Office for Health & FW,
Govt. of India, 28-A, Vidya Nagar
(Aposit xsis Bank) Hsangabad Road
Bhopal (M.P.)

- Respondents

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file a fresh application.

2. Permission granted.

3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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